



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

07/12/2018

T.A./260/3/2013

K SETHY  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO: 43

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.T.K.Patnaik

Notes of The Registry	Order of The Tribunal
	List revised.
	None appears for the applicant. On 9.7.2018 also no one appeared on behalf of the applicant.
	It is submitted by Id. counsel for the respondents that on previous occasions also no one appeared on behalf of the applicant.
	The OA is dismissed for default for non-prosecution on the part of the applicant.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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